

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):

Respondent(s) :

Advocate for

Respondent (s) :

Applicant(s) :

Notes of the registry

Orders of the Tribunal

OA No.290/00179/2014

Date of Order : 03.11.2015

Mr. Vijay Mehta, counsel for applicant.

Mr. Bharat, present, on behalf of

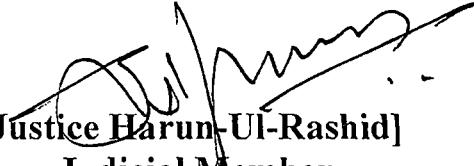
Mr. N.S. Khileri, counsel for respondents No.1&2.

Mr. K.S. Yadav, counsel for respondent No.3.

Counsel for the applicant pleads that he has not received any instructions from the applicant.

It seems that the applicant is not interested in prosecuting his case. Therefore, the OA is dismissed for default.

  
[Meenakshi Hooja]  
Administrative Member

  
[Justice Harun-Ul-Rashid]  
Judicial Member

Rss